

**Flood Control Measures for Delhi**

309. PROF VIJAY KUMAR MALHOTRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned 'Steps inadequate to meet floods', if so, the reaction of Government thereto;

(b) whether in spite of repeated complaints/warnings about the inadequate arrangements for flood control in Delhi specially the colonies in low-lying areas and J.J. Clusters, the position has not improved;

(c) if so, the reasons for the same;

(d) whether Government will give foremost priority to take all possible measures to protect the lives and properties of the residents in flood-prone areas of Delhi; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir. Arrangements have already been made to forecast the floods and inform the inhabitants of the flood prone area about the impending floods well in advance.

(b) to (e). While most of the flood prone areas in Delhi have been afforded protection by construction of embankments on either side of Yamuna, slum dwellings which have come into existence in the bed of the river cannot be afforded protection. But timely warning of floods are given to residents of these areas and they are shifted to safer places.

**Students Nominated for MBBS and BDS Courses**

310. SHRI JANAK RAJ GUPTA: Will

the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of students nominated for MBBS and BDS courses during current year in different Medical Colleges in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): The Government of India in the Ministry of Health and Family Welfare have not made any direct nomination to MBBS/BDS Course during the current year 1990-91 in any medical college in the country. However, the Government of India every year make a request to the State/UT Governments with medical colleges and certain other Medical Institutions in the country for their contribution of MBBS/BDS seats to the Central Pool. The number of seats in the Central Pool varies from year to year. These seats in turn are allocated to State/UTs without medical Colleges, children of Defence personnel, other para-military organisations, foreign students awarded Cultural Exchange Fellowship, self-financing foreign students, repatriates from Burma, Srilanka etc. The allocations of these seats vary from year to year depending upon the availability of seats in the Central Pool. The selection and nomination of student is done by the respective States/UTs/concerned Ministries to whom the seats are allotted.

[*Translation*]

**Primary Health Centres**

311. SHRI RAJENDRA AGNIHOTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of villages in India without Primary Health Centres and medical facilities within a radius of 6 kms;

(b) whether Government aims is to provide medical facility to every citizen; and

(c) if so, the steps being taken by Government in this direction?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**  
 (a) Primary Health Centre is established for a population of 30,000 in plain area; 20,000 in tribal and hilly area. The number of villages covered by a Primary Health Centre range between 20-30. The distance covered by a Primary Health Centre is less than 7 kms. (radial distance). Also, there are at least 6 sub-centres attached to a Primary Health Centre to provide medical facilities.

(b) and (c). Yes, Sir. So far, 1,30,390 Sub-centres, 20531 Primary Health Centres and 1852 C.H.Cs were established upto 01.04.90. During 1990-91, 4765 Sub-centres, 1344 P.H.Cs. and 269 C.H.Cs are proposed to be established to provide medical facilities to the people residing in rural area.

[English]

#### **Stagnation in the Directorate of Employment (DGE&T)**

312. SHRI LARANG SAI: Will the Minister of LABOUR be pleased to state:

(a) whether the officers (staff in the Directorate of Employment (D.G.E.&T.) do not get promotion even after 10 to 15 years of regular service in the same post;

(b) whether Scheduled Tribe employees among them have not been promoted on the basis of 40 point roster to the Gazetted post since the inception of this Directorate; and

(c) if so, the reasons therefor and the steps being taken to fill up the reserved vacancies?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):**

(a) By and large, promotion channels are available for all categories of posts in the Directorate of Employment (DGE&T). There are, however, some cases where employees could not get promotion even after 10 years of service, mainly due to want of vacancies in the higher cadre.

(b) and (c). No Scheduled Tribe employee in the Directorate of Employment (D.G.E.&T.), who was otherwise eligible for promotion to the Gazetted post, has been ignored.

[Translation]

#### **Promotion of Indian System of Medicines**

313. SHRI DAULATRAM SARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the amount being spent on the teaching, training and promotion of medical services through Ayurveda, Yoga and Naturopathy System of medicines is inadequate as compared to the needs of the people and demand thereof; and

(b) if so, the steps taken to increase the allocations in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**  
 (a) and (b). Allocation of funds for Ayurveda, Yoga and naturopathy systems of medicine is made in consideration of the requirement of funds for these systems.

Out of funds allocated for these systems, whatever is possible, is spent on training, teaching and promotion of medical services through these systems. More funds